GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:825 ANSWERED ON:29.07.2010 THEFT CASES AT AIRPORTS Jindal Shri Naveen;Kumar Shri Vishwa Mohan;Mahtab Shri Bhartruhari

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether cases of theft of belongings of passengers have increased at various airports in the country;

(b) if so, the number of such cases reported during the past six months;

(c) the compenstation paid to the affected passengers in this regard;

(d) whether police authorities who carry out X-ray tests on the baggers are found to be in collusion with baggage handlers; and

(e) if so, the steps taken by Government to check such cases for passengers safety?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a): No, Madam.

(b): Information is being collected and will be laid on the table of the House.

(c): Airlines give compensation for baggage lost cases as per company policy, which is displayed on their respective websites.

(d): No, Madam.

(e): The following steps have been taken to curb the theft of baggage:-

Passengers are advised not to carry their jewellery and cash in their checked-in baggage; In-house vigilance team of airlines at major airports to check cases of theft/pilferage; Surprise frisking of loaders before and after the loading; Loading/unloading of checked-in baggage under supervision of security/airport services staff; utilisation of CCTVs available at airports; Automated Baggage Reconciliation system at metros to reduce instances of such mishandling; extensive training is imparted to ramp staff (especially loaders) on baggage handling; establishment of dedicated baggage handling units at Metros. A tally sheet implemented for each flight by some airlines which is handled by well trained staff.